

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 13  
**(IB)-1464(PB)/2018**

**IN THE MATTER OF:**

a'XYKno Capital Services Pvt. Ltd.

....Applicant/petitioner

Vs.

Rattan India Power Ltd.

.... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 19.07.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN,  
HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

Mr. Partho Sarkar i/b Adv. Nicky Pokar for IA  
3000/2021

**ORDER**

**IA-3000(PB)/2021:-**

At request, list the matter on 26.07.2021.

— sd —

**(BHASKARA PANTULA MOHAN)  
ACTG. PRESIDENT**

— sd —

**(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)**

19.07.2021  
Aarti